GOVERNMENT OF INDIA MINISTRY OF JAL SHAKTI DEPARTMENT OF DRINKING WATER & SANITATION

LOK SABHA UNSTARRED QUESTION NO. 5431 ANSWERED ON 03.04.2025

PROJECTS SANCTIONED UNDER JJM IN KERALA

5431. ADV DEAN KURIAKOSE:

Will the Minister of JAL SHAKTI be pleased to state:

(a) the details of the projects sanctioned under the Jal Jeevan Mission (JJM) in Kerala during the last five years and the current year, district-wise;

(b) the process adopted for the selection of projects for special assistance under JJM in Kerala; and

(c) the number of the projects recommended by the State Government of Kerala for inclusion under Special Assistance?

ANSWER

MINISTER OF STATE FOR JAL SHAKTI (SHRI V. SOMANNA)

(a) to (c) Since August 2019, Government of India in partnership with States is implementing Jal Jeevan Mission (JJM) – Har Ghar Jal to make provision of potable water to every rural household of the country, including those in all the districts of Kerala, through functional tap water connection.

At the start of the Mission, only 16.64 lakh (23.51%) rural households were reported to have tap water connections in Kerala. So far, as reported by the State as on 31.03.2025, under Jal Jeevan Mission (JJM) – Har Ghar Jal around 21.92 lakh additional rural households have been provided with tap water connections. Thus, as on 31.03.2025, out of 70.77 lakh rural households in the State, more than 38.56 lakh (54.48%) households are reported to have tap water supply in their homes.

Drinking Water being a State subject, States have been empowered to plan, design, approve, implement and operate & maintain the drinking water supply schemes. Government of India supplements the efforts of the States by providing technical and financial assistance. As per operational guidelines for the implementation of Centrally Sponsored Programme Jal Jeevan Mission, State Level Scheme Sanctioning Committee (SLSSC), headed by Chief Secretary/ Addl. Chief Secretary/ Principal Secretary/ Secretary in-charge of Public Health Engineering (PHE)/ Rural Water Supply (RWS) Department, approves the schemes/ projects being taken up under JJM. As such, district-wise details of individual projects/ schemes for rural water supply projects are not maintained at the Government of India level.